

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

CP (IB) No. 53/CTB/2020, IA (IB) No. 356/CB/2022,
IA (IB) No. 48/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Punjab National Bank -Vs- Visa Steel Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Umesh Ch. Sahoo, Adv.

For Respondent (s)

Mr. P. P. Bishwal, Adv.

ORDER

IA (IB) No. 356/CB/2022:

Ld. Counsel Mr. Umesh Ch. Sahoo appears for the applicant. Ld. Counsel Mr. P.P. Bishwal appears on behalf of the Suspended Board of Directors. Matter is pending before the Hon'ble High Court of Orissa in WP (C) No. 35205/2022, and stay continues. Hence, List the matter on 18.06.2024.

IA (IB) No. 48/CB/2024:

Ld. Counsel Mr. Umesh Ch. Sahoo appears for the applicant. List the matter on 18.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)